

(ख) क्या ऐसा कम वजन की बोखियों के लादने के कारण हुआ और बाकी चावल चुरा लिया गया था ?

**कृषि और सिंचाई मंत्रालय में राख्य मंत्री (श्री मानू प्रताप सिंह) :** (क) जी नहीं ।

1977 और 1978 में शाहजहांपुर से कुल 1,17,368 मी० टन चावल विभिन्न गन्तव्य स्थानों को भेजा गया था । इन गन्तव्य स्थानों से प्राप्त सूचनानुसार, लगभग 176 मी० टन चावल मार्ग में गुम हो गया था अर्थात् कुल भेजी गई मात्रा का 0.1 प्रतिशत मार्ग में इस हद तक मात्रा के गुम होने को कोई असामान्य घटना नहीं समझा जाता है ।

(ख) किसी भी माल में कम वजन के बोरे अथवा बैगन नहीं भेजे गये थे । माल की बोरी भी नहीं हुई थी ।

### Quick yielding Irrigation Projects

2952. SHRI SURENDRA BIKRAM:  
SHRI P. M. SAYEED:  
SHRI M. V. CHANDRA  
SHEKHARA MURTHY:  
SHRI A. R. BADRI  
NARAYAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to his seech at Trivandrum on 9th February, 1979 and state:

(a) as to which are those quick yielding irrigation projects in the country, which have to meet the challenge of feeding a population of 900 million by the end of the century;

(b) what steps the Central Government have been taking to ensure that these irrigation projects are completed in time; and

(c) what financial advantages and aid the Central Government have proposed to give to these irrigation projects for expanding irrigation facilities in the country?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). By the end of the century, the population of the country

is expected to reach a figure of over 900 million and the food-grains requirement is estimated at 230 million tonnes which means nearly doubling of the present level of production within the next two decades. The major increase in agricultural production will have to come from additional irrigation and wider adoption of modern agricultural technology. It is, in this context, that a target of 17 m.ha. of additional potential has been set for the Medium Term Plan period, of which 8 m.ha. are to come from major and medium irrigation projects and 9 m.ha. from minor irrigation projects.

In future programmes, articular attention has to be aid to addition of substantial storage capacities since the run-of-the-river supplies have generally been committed to specific uses. To achieve the ultimate goal of exploitation of the entire water potential by 2010 A.D., a start on adequate number of such storage projects is very essential in the next five year period. With this objective in view, expeditious execution of the following projects is proposed to be given priority:

Warna  
Subernarekha (chandil)  
Tehri  
Bansagar  
Bargi  
Narmadasagar  
Navagam  
Kottibhel  
Kishau  
Thein  
Hasdeo Bango  
Rajghat  
Almtti  
Greater Gangau  
North Koel  
Polavaram-Inchampalli Complex  
Vamsadhara-Stage II  
Storages on Sone Tributaries  
Pench Diversion  
Upper Indravati

**Integrated Left Bank Ghaghra canal  
Parallel Sarda Canal  
Rajasthan Canal Phase II**

(c) Irrigation is a State subject and funds for construction of irrigation projects are provided by the State Governments in their development programmes. Central assistance to States is given in the form of block loans and grants which is not related to any sector of development or individual scheme.

**Provision of water lines in Vishwas Nagar, Shahdara**

2953. SHRI HALIMUDDIN AHMED Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to provide water line to Block 31 of Vishwas Nagar, (Shahdara), Delhi-32 in view of the fact that people of that locality are below poverty line and drinking water is a big problem for the people of that area;

(b) if so, when the water line will be provided; and

(c) if not, the reasons thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SHIKANDAR BAKHT): (a) to (c). Municipal Corporation Delhi have stated that Block 31 of Vishwas Nagar, which is an unauthorised agglomeration, will be provided water line/connections as per the Delhi Water Supply & Sewage Disposal Committee's policy/Resolution No. 379 dated 14th February 1979 (copy enclosed).

**COPY OF DELHI WATER SUPPLY AND SEWAGE COMMITTEE'S RESOLUTION NO. 379 DATED 14-2-1979**

Resolved that after considering the proposal of the Commissioner contained in his letter No. 277/WS&SDU

dated 31-1-79 regarding laying of water mains in unauthorised colonies be approved as under:—

1. It will be ascertained whether trunk water mains are available in the vicinity and the work will be taken-up on "First come First serve basis."

2. The estimated cost of providing water supply less 10 per cent rebate shall be payable by the plot-holders.

3. The plot holders of the colonies, where estimates have not been framed, shall make adhoc payment at the rate of Rs. 6 per sq. meter for water lines. This amount shall be suitably adjusted at the time of execution of agreement or finalisation of the estimates. The work of preparation of estimates will be taken up as soon as some deposits are received from the plot holders.

4. The estimates for water supply will be framed and got sanctioned from the competent authority. It will be on the basis of these estimates that plot holders shall enter into an agreement with the department when called upon to do so.

5. The actual execution of the scheme will be initiated only after 25 per cent of the total estimated cost is received in advance from the plot holders of a colony within three months of the date of publication of the public notice calling upon the plot holders to do so. If 25 per cent of the total estimated cost is not received within the period of 3 months the estimates will be open to revision in all the cases, including those who have already paid their share and signed the agreements. The balance amount or 75 per cent of the estimated cost shall be recovered in 8 equated yearly instalments alongwith interest at the rate of 8 per cent per annum.

6. The first instalment shall become due from the date the area is notified for giving water connections and each of the subsequent yearly